

TO BE PUBLISHED IN PART II SECTION 3(11) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA
MINISTRY OF FINANCE (DEPARTMENT OF REVENUE)
NEW DELHI, the 5th February, 1980.

NOTIFICATION
INCOME TAX

No.3176(F.No.203/152/77-EA,II): It is hereby notified for general information that the institution mentioned below has been approved by the Secretary, Department of Science & Technology, New Delhi, the prescribed authority for the purposes of clause (ii) of sub-section(1) of section 35 of the Income-tax Act, 1961, read with Rule 6(iv) of the Income-tax Rules, 1962 under the category "Association" in the area of other natural or applied sciences, subject to the following conditions:-

- i) that the Gharda Scientific Research Foundation will maintain a separate account of the sums received by it for scientific research in the field of natural or applied sciences (other than agriculture/Animal husbandry/Fisheries and Medicines).
- ii) That the said Foundation will furnish the annual return of its scientific research activities to the Prescribed Authority for every financial year in such forms as may be laid down and intimated to them for this purpose, by 30th April, each year.

INSTITUTION

GHARDA SCIENTIFIC RESEARCH FOUNDATION, BOMBAY.

This notification is effective for a period of 3 years from 8.1.80 to 7.1.1983.

Sd/-(J.P. SHARMA)
DIRECTOR TO THE GOVERNMENT OF INDIA

Copy to:-

- 1. All Commissioners of Income-tax.(2 copies).
- 2. Director of Inspection(Income-tax & Audit)/Investigation/Research, Statistics and Publication, New Delhi.
- 3. Directorate of O&M Services(I.T.), 1st Floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi.
- 4. The Secretary, Department of Science & Technology, New Mehrauli Road, Technology Bhawan, New Delhi, with reference to their U.O.No.1/141/77-RA dated 10.1.80.
- 5. Gharda Scientific Research Foundation, 48, Hill Road, Bandra, Bombay-400050, with reference to their letter dated 4.12.1978.
- 6. Comptroller & Auditor General of India, New Delhi.(250 copies).
- 7. Bulletin Section of D.I.(RS&P), New Delhi(5 copies).

AUTHORISED FOR ISSUE

V.K. Bhatia
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ASSISTANT DIRECTOR OF INSPECTION(RS&P).

Sd/-(J.P. SHARMA)
DIRECTOR TO THE GOVERNMENT OF INDIA

No.CC/ITA.II/2983/717/RSP/80.

* SHARMA *